

Government of India
Ministry of Finance
Department of Revenue
LOK SABHA
UNSTARRED QUESTIONS NO. 642
TO BE ANSWERED ON FRIDAY, JULY 20, 2018
ASHADHA 29, 1940 (SAKA)

FUNDS TO GUJARAT

642. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of FINANCE be pleased to state:

- (a) the total revenue received from Gujarat in form of Central taxes by the Union Government during the last three years;
- (b) the total amount allocated to Gujarat during the said period; and
- (c) whether there is any increase in allocation to Gujarat after implementing the Goods and Services Tax (GST) and if so, the reaction of the Government thereto?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHIV PRATAP SHUKLA)

(a): The total revenue received from Gujarat in form of Central taxes (Direct and Indirect) by the Union government during the last three years is Rs. 3,76,503.54 Crore. Year wise break up is given below:-

(Rs. in crore)

Financial Year	Amount Collected
2015-16	106774.61
2016-17	125609.27
2017-18*	144119.66
Total	3,76,503.54

*Provisional

(b) & (c): The total amount of Central Taxes devolved to Gujarat is as under:

(Rs. in crore)

Financial Year	Amount
2015-16	15690.43
2016-17	18835.39
2017-18	31365.34

(The figure pertaining to 2017-18 includes IGST amount transferred to Gujarat)
